Annexure – 3

Name of the corporate debtor: Rajprotim Agencies Pvt Ltd; Date of commencement of CIRP: 12.01.2022; List of creditors as on: 28.11.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Remarks, if any Details of claim received Details of claim admitted Whether % of voting Nature of contingent claim any mutual claim not admitted claim under verification security interest claimed covered by receipt claim claim related share in CoC dues. admitted 12,01,82,75 guarantee Entire outstanding amount party? Primary Security-Current Assets of fluctuating value. Collateral-Land & Building Rs. 4.43 Crores (Registered office). Third party security Rs. 1.44 Crores (Flat No.9 D at 41 Bose Pukur, Kolkata) 11.02.2022 12.01.82.759 Bank Overdraft Axis Bank Limited 29.5 Kotak Mahindra Bank Ltd 0.02.2022 5,90,14,537 5,90,14,53 Vehicle Hypothecation of Vehicles Entire outstanding oan amount Entire outstanding HDFC Bank Hypothecation of Vehicles 60,35,252 Vehicle 60 35 25 Flat No. 307 + Flat No. 40 (18,11,291 + 15,62,432) = 33,73,723/- (Charge on Housing Development Finance Corporation Entire outstanding amount imited ndusind Bank Ltd ssets) 1,44,67,962 Hypothecation of Vehicles 1,44,67,96 Vehicle Entire outstanding amount 08.03.2022 Vehicle Hypothecation of Vehicles 3,56,26,123 Hynduja Leyland Finance Limited 6,50,98,991 2,94,72,86 Excluding claim upo Pee Bee Roadways outstanding amount which is separate entity. The admitted claim is taken from Mortgage of Flat No.7 (3rd Floor), Purbanna, 162 Pubaloke, Premises No.258, Hiderhat. 18.05.2022 39,55,911 Loan against flat purchased Entire outstanding amount Additional Security-Chaeque Nos 87, 88 & 89 Chaeque Nos 87, 88 & 89 drawn upon HDFC Bank totalling Rs. 51,54, 262/-and two blank cheques 92 & 93 drawn upon HDFC Bank Ltd Hypothecation of Vehicles Vehicle Loan Entire outstanding